GOVERNMENT OF INDIA
MINISTRY OF CORPORATE AFFAIRS

LOK SABHA
UNSTARRED QUESTION NO. 1043
ANSWERED ON 04TH DECEMBER, 2015
[AGRAHAYANA 13, 1937 (SAKA)]

REGISTERED COMPANIES WITH ROC

QUESTION

1043. SHRI ANOOP MISHRA:
   SHRI ALOK SANJAR:

Will the Minister of CORPORATE AFFAIRS
be pleased to state:
(a) the total number of companies registered with the Registrar of Companies (RoC) as on date along with the number of companies which have closed down during the last three years and the current year, State/UT-wise
(b) the details of steps taken by the Government to identify those companies which are not functional but their names are on Government record;
(c) whether the number of old/defunct companies has increased in the country during the last three years, if so, the details thereof, State/UT-wise including Madhya Pradesh;
(d) whether the Government proposes any 'Sulabh Bahirgaman Yojana' for delisting the names of old companies by RoC, if so, the details thereof and the reaction of the companies thereto; and
(e) whether the Government proposes to make registration process stringent so that only those companies which are genuine can register themselves with the RoC, if so, the details thereof along with the other steps taken by the Government to bring all companies under the provisions of the Company Act?

ANSWER
THE MINISTER OF CORPORATE AFFAIRS   (SHRI ARUN JAITLEY)

(a) Companies registered with Registrar of Companies (ROCs), State/UT-wise as on 26.11.2015 is at Annexure – I. Number of closed companies, State/UT-wise during the last three years and current financial year is at Annexure - II.

(b) to (d):- Section 560 of the Companies Act, 1956 (corresponding provision in Companies Act, 2013 is Section 248, which is not yet notified) provides for striking off the names of those companies which have not been carrying on business or not in operation, if the Registrar of Companies has a reason to believe so, after following prescribed procedure.   The Ministry had from time to time come out with Easy Exit Schemes to enable such companies which are not carrying on business or in operation, to apply for and get their names removed from the register.   The Ministry had also introduced a Fast Track Exit Scheme for defunct companies to approach the Registrar of Companies from time to time for striking off their names. As the scheme is still continuing, no separate/new proposal is under consideration of the Ministry.   The number of companies which have been struck off from the register of companies during the years 2012-13, 2013-14, 2014-15 and 2015-16 (till 04.11.2015) are given in Annexure-III.

(e) The Government has already brought out several changes in the registration process such as (i) the requirement for obtaining Director Identification Number by all Directors,   (ii) verification of the address of registered office by obtaining supporting documents, and   (iii) certification by a Company Secretary, Chartered Accountant, Cost Accountant or Advocate who, are required to personally visit the registered office and verify its existence. Detailed rules have been prescribed in Companies (Incorporation) Rules, 2014 in this regard. Further, it is stated that while Companies Act, 2013 (Chapter XXI, Part-I) provides for registration of unregistered bodies, it does not mandate for all unregistered bodies/companies to be registered under the said Act.

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Annexure referred to in Part (a) of the Answer to Lok Sabha Unstarred Question No. 1043 for 04.12.2015

Number of Companies registered, State/UT-wise, as on 26.11.2015

Sl. No.	State/UT	Number of Companies
1.	Andaman and Nicobar Islands	278
2.	Andhra Pradesh	22566
3.	Arunachal Pradesh	507
4.	Assam	9568
5.	Bihar	21129
6.	Chandigarh	13091
7.	Chhattisgarh	7780
8.	Daman and Diu	309
9.	Delhi	282539
10.	Dadar Nagar Haveli	455
11.	Goa	7495
12.	Gujarat	83804
13.	Himachal Pradesh	4916
14.	Haryana	28522
15.	Jharkhand	9476
16.	Jammu and Kashmir	4246
17.	Karnataka	83454
18.	Kerala	39500
19.	Lakshadweep	12
20.	Maharashtra	307838
21.	Meghalaya	1001
22.	Manipur	462
23.	Madhya Pradesh	30828
24.	Mizoram	104
25.	Nagaland	503
26.	Orissa	19213
27.	Punjab	26823
28.	Pondicherry	2977
29.	Rajasthan	47318
30.	Sikkim	0
31.	Telangana	80702
32.	Tamil Nadu	118962
33.	Tripura	350
34.	Uttar Pradesh	70125
35.	Uttarakhand	5013
36.	West Bengal	187970
	Total	**1519836**

Annexure referred to in Part (a) of the Answer to Lok Sabha Unstarred Question No. 1043 for 04.12.2015

Number of closed companies, State/UT-wise

Sl. No.	State/UT	Year 2012-13	Year 2013-14	Year 2014-15	Year 2015-16 (upto 26.11.2015)
1.	Andaman & Nicobar Islands	0	2	0	0
2.	Andhra Pradesh	36	287	481	181
3.	Arunachal Pradesh	9	11	0	2
4.	Assam	118	193	29	44
5.	Bihar	26	3	115	191
6.	Chandigarh	464	110	359	145
7.	Chhattisgarh	22	16	46	40
8.	Daman and Diu	0	3	1	2
9.	Delhi	2012	1726	3098	2900
10.	Dadar Nagar Haveli	0	2	6	4
11.	Goa	48	105	73	43
12.	Gujarat	342	619	739	867
13.	Himachal Pradesh	144	25	36	107
14.	Haryana	144	146	244	306
15.	Jharkhand	15	0	35	135
16.	Jammu and Kashmir	14	10	35	23
17.	Karnataka	63	920	1005	665
18.	Kerala	259	332	329	382
19.	Lakshadweep	0	0	0	0
20.	Maharashtra	2018	2188	2846	2118
21.	Meghalaya	19	16	5	4
22.	Manipur	5	3	0	1
23.	Madhya Pradesh	147	237	206	371
24.	Mizoram	10	7	0	0
25.	Nagaland	12	10	0	3
26.	Orissa	1182	221	415	52
27.	Punjab	1098	136	586	205
28.	Pondicherry	16	18	16	24
29.	Rajasthan	195	300	852	685
30.	Sikkim	0	0	0	0
31.	Telangana	0	0	6923	704
32.	Tamil Nadu	1367	1192	1031	1079
33.	Tripura	10	11	2	2
34.	Uttar Pradesh	200	173	553	996
35.	Uttarakhand	3	0	90	38
36.	West Bengal	4562	1796	1869	1611

Annexure referred to in Part (b) to (d) of the Answer to Lok Sabha Unstarred Question No. 1043 for 04.12.2015

Number of companies struck off, State/UT-wise

Sl. No.	State/UT	Year 2012-13	Year 2013-14	Year 2014-15	Year 2015-16 (upto 04.11.2015)
1.	Andaman & Nicobar Islands	0	2	0	0
2.	Andhra Pradesh	13	251	268	1
3.	Arunachal Pradesh	2	11	0	1
4.	Assam	71	190	25	31
5.	Bihar	25	3	133	157
6.	Chandigarh	364	107	337	120
7.	Chhattisgarh	4	20	28	0
8.	Daman and Diu	0	2	0	0
9.	Delhi	1307	1050	2020	1719
10.	Dadar Nagar Haveli	0	1	4	4
11.	Goa	22	86	50	0
12.	Gujarat	367	367	462	662
13.	Himachal Pradesh	146	35	21	94
14.	Haryana	96	123	195	207
15.	Jharkhand	11	0	100	57
16.	Jammu and Kashmir	5	19	25	0
17.	Karnataka	219	634	829	587
18.	Kerala	253	319	321	361
19.	Lakshadweep	0	0	0	0
20.	Maharashtra	1131	1356	1756	890
21.	Meghalaya	14	15	4	3
22.	Manipur	4	3	0	0
23.	Madhya Pradesh	0	245	194	286
24.	Mizoram	1	7	0	0
25.	Nagaland	8	10	0	3
26.	Orissa	1248	226	431	46
27.	Punjab	771	145	558	171
28.	Pondicherry	13	17	20	7
29.	Rajasthan	166	266	569	548
30.	Sikkim	0	0	0	0
31.	Telangana	111	554	90	0
32.	Tamil Nadu	695	932	1017	450
33.	Tripura	7	11	2	2
34.	Uttar Pradesh	154	433	693	412

35.	Uttarakhand	0	0	84	33
36.	West Bengal	3880	1662	1147	725
	Total	**11108**	**9102**	**11383**	**7577**

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